

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CA-(CAA)112(ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2017**

**NAME OF THE COMPANY:** M/s. Adhiswar Nivesh Pvt. Ltd. & Ors. Vs. Kanti Commercials Pvt. Ltd.

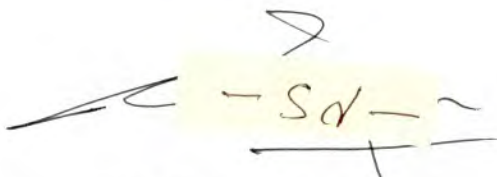
**SECTION OF THE COMPANIES ACT:** 230-232

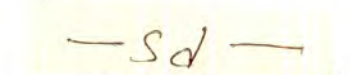
| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
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**Present:** Ld. Counsel for the Petitioner

**ORDER**

Request for an adjournment is being made by the Ld. Counsel for the Petitioner. At request, adjourned to 9<sup>th</sup> October, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**